

**MINISTRY OF FINANCE**  
**(Department of Economic Affairs)**

**NOTIFICATION**

New Delhi, the 17th April, 2026

**G.S.R. 287(E).**— In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Indian Economic Service rules, 2008 and its subsequent amendments, except with respect to things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to and conditions of service of the Indian Economic Service, namely:

- 1. Short title and commencement** – (1) These rules may be called the Indian Economic Service rules, 2026.  
(2) They shall come into force on the date of their publication in the Official Gazette.
  
- 2. Definition** – (1) In these rules, unless the context otherwise requires -
  - (a) “*Cadre Controlling Authority*” means the Department of Economic Affairs, Ministry of Finance, Government of India;
  - (b) “*Commission*” means the Union Public Service Commission;
  - (c) “*Departmental Promotion Committee*”, “*Departmental Confirmation Committee*” and “*Screening Committee*” mean the Committees constituted to consider promotion, confirmation, grant of Non-Functional Selection Grade and Non-Functional Upgradation respectively, in any grade as indicated in Schedule V and VI;
  - (d) “*Duty Post*” means the post which is included in Schedule I;
  - (e) “*Examination*” means the competitive examination consisting of a written examination and an interview held by the Commission for recruitment to the Indian Economic Service as specified in Schedule III;
  - (f) “*Government*” means the Government of India;
  - (g) “*Grade*” means a grade specified in column (2) of Schedule I;
  - (h) “*President*” means the President of India;
  - (i) “*Schedule*” means the schedule appended to these rules;
  - (j) “*Service*” means the Indian Economic Service as constituted in accordance with the provision of rule 3 of these rules;
  - (k) “*Scheduled Castes*” and “*Scheduled Tribes*” shall have the meanings as respectively assigned to them in clauses (24) and (25) of article 366 of the Constitution of India;
  - (l) “*Other Backward Classes*” have the same meaning and applicability as laid down in the Office Memorandum No. 36012/22/93-Estt. (SCT) dated the 8<sup>th</sup> September, 1993 of the Department of Personnel and Training, as amended from time to time;
  - (m) “*Regular Service*”, in relation to any grade, means the period of service in that grade rendered after selection and regular appointment to that grade under the rules and includes any period:
    - i. taken into account for the purpose of seniority in the case of those already in service at the time of notification of these rules;
    - ii. during which an officer would have held a duty post in that grade but for being on leave or otherwise not being available for holding such posts.

- 3. Constitution of the Service** – (1) There shall be a constituted Service to be known as the ‘Indian Economic Service’ consisting of persons appointed to the Service under rules 4, 6 and 7.
- (2) All the posts included in the Service shall be classified as Group ‘A’ posts.
- 4. Members of the Service** – (1) The following persons shall be members of the Service, namely: -
- (a) existing officers of the Indian Economic Service holding duty posts on regular basis or on lien in various grades of the Service as on the date of commencement of these rules shall be deemed to have been appointed to the duty posts under these rules; and
- (b) persons appointed to the duty posts under rule 6.
- (2) A person referred to in clause (a) of sub-rule (1), shall continue to be a member of the Service in the appropriate grade as applicable to him.
- (3) A person referred to in clause (b) of sub-rule (1), shall become a member of the Service in the appropriate grade applicable to him from the date of his appointment under these rules.
- (4) The regular service of an officer referred to in sub-rule (1), in the respective corresponding grades, rendered prior to the commencement of these rules, shall be counted as qualifying service for the purposes of seniority, confirmation, promotion, non-functional selection grade and non-functional upgradation.
- 5. Grades, authorised strength and its review** – (1) The authorised strength of the various grades of the Service on the date of commencement of these rules, the number of duty posts in each grade and the pay scales attached thereto, shall be as specified in Schedule I.
- (2) The distribution of duty posts across various Ministries or Departments shall be as specified in Schedule II.
- (3) After the date of commencement of these rules, the authorised strength of various grades of the Service shall be such as may be determined by the Government from time to time, through the established procedure as laid down by the Department of Personnel and Training and Department of Expenditure, which shall be duly incorporated into these rules.
- (4) The Cadre Controlling Authority shall make such alteration in the sanctioned strength of the duty posts in various grades as it thinks necessary through the established procedure as laid down by the Department of Personnel and Training and Department of Expenditure from time to time.
- (5) The Government may make such adjustments in the distribution of posts between different Ministries or Departments, keeping in view the needs of the participating Ministry or Department as it may deem necessary through the established procedure as laid down by the Department of Personnel and Training and Department of Expenditure from time to time.
- (6) The Government may, in consultation with the Commission and the Government, [Ministry of Finance, Department of Expenditure (Wherever applicable) and Department of Personnel and Training], include in the Service such posts (other than those included in Schedule I) as may be equivalent to the posts included in the Service in status, grades, scales of pay and professional context, or exclude from the Service any posts included in the said Schedule.
- (7) The Cadre Controlling Authority may, in consultation with the Commission, appoint an officer whose post is included in the Service under sub-rule (6) to the appropriate grade in a temporary capacity or in a substantive capacity as it may deem fit and fix his seniority in such a grade in

accordance with the orders and instructions issued by the Government from time to time in this regard.

**6. Future maintenance of the Service** – (1) The posts in any of the grades shall be governed by and filled in the following manner namely,

- (a) Sixty per cent of the vacancies in the grade of Junior Time Scale shall be filled by direct recruitment on the basis of the results of the Examination, to be held by the Commission in the manner specified in Schedule III.
- (b) Forty per cent of the vacancies in the grade of Junior Time Scale shall be filled by promotion of Economic Officers or Investigator Grade-I or Assistant Director Grade-II, level 7 in the pay matrix (₹44,900-1,42,400) recognised by the Cadre Controlling Authority for this purpose, on the basis of selection in accordance with the provisions of Schedule IV.
- (c) Appointments to the posts of Senior Time Scale and above (except for Non-functional Selection Grade, level 13) in the Service shall be made by promotion from amongst the officers in the next lower grade with the minimum qualifying service as specified in column (5) of Schedule IV.
- (d) Promotion of officers in clauses (b) and (c) above, shall be made by 'selection' except for the Non-Functional Selection Grade, on the basis of the recommendations of the Departmental Promotion Committee constituted in accordance with Schedule V.
- (e) The appointment of officers to Non-Functional Selection Grade (level 13) shall be made as placement on the basis of seniority, subject to suitability on the recommendation of the Committee constituted for this purpose in accordance with Schedule-V.

**7. Appointment to the Service** – (1) All appointments to the Service shall be made by the Government.

**8. Probation** – (1) Every officer on appointment to the Service in the Junior Time Scale either by direct recruitment or by promotion shall be on probation for a period of two years:

Provided that the Cadre Controlling Authority may extend the period of probation in accordance with the instructions issued by the Government from time to time.

Provided further that any decision for extension of a probation period shall be taken ordinarily within eight weeks after the expiry of the previous period of probation and communicated in writing to the officer concerned together with reasons for so doing within the said period.

- (2) During the period of probation or any extension thereof, an officer may be required by the Government to undergo such courses of training or to pass such examinations and tests (including examination in Hindi) as the Government may deem fit, as a condition for satisfactory completion of probation.
- (3) If during the period of probation or any extension thereof, as the case may be, the Government is of the opinion that an officer is not fit for permanent appointment, it shall discharge the officer or revert him to the post held by him prior to his appointment in the service, as the case may be.
- (4) On completion of the period of probation or any extension thereof, an officer shall, if considered fit for permanent appointment, be considered for confirmation, in terms of the orders of the

Government issued from time to time, and on the basis of the recommendations of the Departmental Confirmation Committee constituted in accordance with Schedule V.

- (5) As regards other matters relating to probation, the members of the Service shall be governed by the orders or instructions issued by the Government from time to time.

- 9. Seniority** – (1) The relative seniority of the members of the Service, appointed to a duty post, shall be, as determined prior to the commencement of these rules:

Provided that if the seniority of any such member had not been specifically determined on the said date, the same shall be determined on the basis of the rules governing fixation of seniority as applicable to the members of the Service prior to the commencement of these rules.

- (2) In the cases not covered under sub-rule (1) above, the seniority shall be determined by the Government in accordance with the general instructions issued by the Central Government for the purpose, from time to time.

- 10. Non-functional upgradation** – (1) The non-functional upgradation shall be granted to the eligible officers in various grades (upto Higher Administrative Grade) of the Service on the recommendations of the Departmental Screening Committee, as specified in Schedule-VI.

- (2) Whenever any Indian Administrative Service officer of the State or Joint Cadre is posted at the Centre to a particular grade carrying a specific pay level in the pay matrix, the officers belonging to batches of the Service that are senior by two years or more and have not so far been promoted to that particular grade shall be granted the same grade on non-functional basis from the date of posting of the Indian Administrative Service officer in that particular grade at the Centre, in terms of the provisions of Annexure-I to the Department of Personnel and Training Office Memorandum No. AB.14017/64/2008-Estt.(RR), dated the 24<sup>th</sup> April, 2009, as amended from time to time.

- (3) All the terms and conditions, including the prescribed eligibility criteria and promotional norms including 'benchmark' for up-gradation to a particular pay level of the service, etc., shall have to be met at the time of screening for grant of higher pay-scale, as prescribed in the orders and instructions issued in the matter by the Government.

- (4) The 'Batch' of the officers of the Service for determining their eligibility for grant of non-functional upgradation shall be as follows:

(a) In respect of the officers who have been directly recruited to the entry grade (Junior Time Scale) of the Service, the Batch year shall be the year following the year in which competitive examination was held through which they were appointed to the Service. In subsequent grades, the 'Batch' shall remain the same provided the officer is not superseded due to any reason, and in case an officer is superseded, the officer shall be considered along with the 'Batch' of the officers with whom his seniority is fixed.

(b) In respect of the officers who have been recruited to the entry grade (Junior Time Scale) of the Service by promotion, the 'Batch' shall be batch of the directly recruited officers, with whom their seniority is clubbed. In subsequent grades, the 'batch' shall remain the same provided the officer is not superseded due to any reason. In case an officer is superseded, the officer shall be considered along with the 'Batch' of the officers with whom his seniority is fixed.

- 11. Conditions of Service-** (1) The officer appointed to the Service shall be liable to serve anywhere in India, including field service in or out of India.
- (2) The conditions of service of the officer of the Service in respect of matters for which no provision has been made under these rules shall be the same as are applicable from time to time, to the officers of Central Civil Services in general.
- 12. Disqualification** - (1) No person, —
- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who having a spouse living, has entered into or contracted a marriage with any person,
- shall be eligible for appointment to the Service:
- Provided that the Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.
- 13. Power to relax** - Where the Government is of the opinion that it is necessary or expedient to do so, it may, by order, for reasons to be recorded in writing and in consultation with the Commission, relax any of the provisions of these rules with respect to any class or category of persons.
- 14. Saving** - Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, ex-Servicemen, and other special categories of persons in accordance with the orders issued by the Government from time to time in this regard.
- 15. Interpretation** - If any question arises relating to the interpretation of these rules, it shall be referred to the Government who shall decide the same.

**SCHEDULE- I**

*[See rule 5(1)]*

**AUTHORISED STRENGTH OF THE VARIOUS GRADES IN THE SERVICE**

Sl. No.	Grade	Designation	STRENGTH
(1)	(2)	(3)	(4)
I.	<b><i>Duty Posts</i></b>		
(1)	Apex Scale (level 17 in the pay matrix ₹ 2,25,000)	Principal Economic Adviser or equivalent-	<b>3</b>
(2)	Higher Administrative Grade (HAG) (level 15 in the pay matrix ₹ 1,82,200-2,24,100)	Senior Economic Adviser or Senior Adviser or equivalent	<b>20</b>
(3)	Senior Administrative Grade (SAG) (level 14 in the pay matrix ₹1,44,200-2,18,200)	Economic Adviser or equivalent	<b>82</b>

(4)	Non-Functional Selection Grade (NFSG) (level 13 in the pay matrix ₹ 1,23,100-2,15,900)**	Director or equivalent	146
(5)	Junior Administrative Grade (JAG) (level 12 in the pay matrix ₹78,800-2,09,200)	Joint Director or equivalent	
(6)	Senior Time Scale (STS) (level 11 in the pay matrix ₹67,700-2,08,700)	Deputy Director or equivalent	122
(7)	Junior Time Scale (JTS) (level 10 in the pay matrix ₹56,100-1,77,500)	Assistant Director or equivalent	115
		<b>TOTAL DUTY POSTS</b>	<b>488</b>
II	<b>Reserves</b>		<b>50</b>
		<b>Total authorised strength</b>	<b>538</b>

**\*\* Note** –The number of officers in Non-Functional Selection Grade in level 13 in the pay matrix shall be restricted to thirty per cent of Senior Duty Posts in the Cadre, that is, posts in level 11 and above in the Pay Matrix. There shall be no increase in the overall strength of the Cadre and the combined number of officers in Junior Administrative Grade (level 12) and the Non-functional selection grade (level-13) shall not exceed the number of posts available in the Junior Administrative Grade.

## SCHEDULE- II

[See rule 5(2)]

### STATEMENT OF DUTY POSTS FOR THE INDIAN ECONOMIC SERVICE

S. No.	Ministry or Department	Number of posts in Apex Scale (level 17 in the pay matrix ₹ 2,25,000)	Number of posts in Higher Administrative Grade (level 15 in the pay matrix ₹ 1,82,200-2,24,100))	Number of posts in Senior Administrative Grade (level 14 in the pay matrix ₹1,44,200-2,18,200)	Number of posts in Non-Functional Selection Grade/ Junior Administrative Grade (level 13 in the pay matrix ₹1,18,500-2,14,100) or (level 12 in the pay matrix ₹78,800-2,09,200)	Number of posts in Senior Time Scale (level 11 in the pay matrix ₹ 67,700 - 2,08,700)	Number of posts in Junior Time Scale (level 10 in the pay matrix ₹ 56,100-1,77,500)
<b>1.</b>	<b>Ministry of Finance</b>						
a.	Department of Economic Affairs		3	8	19	25	19
b.	Department of Expenditure				3	3	3
c.	Department of Revenue				3	2	2
d.	Department of Financial Services			2	4	2	2
e.	Department of Investment and Public Asset Management			1	3	3	3
<b>2.</b>	<b>Cabinet Secretariat</b>					1	2
<b>3.</b>	<b>Ministry of Corporate Affairs</b>		1		2	1	1

S. No.	Ministry or Department	Number of posts in Apex Scale (level 17 in the pay matrix ₹ 2,25,000)	Number of posts in Higher Administrative Grade (level 15 in the pay matrix ₹ 1,82,200-2,24,100)	Number of posts in Senior Administrative Grade (level 14 in the pay matrix ₹ 1,44,200-2,18,200)	Number of posts in Non-Functional Selection Grade/ Junior Administrative Grade (level 13 in the pay matrix ₹ 1,18,500-2,14,100) or (level 12 in the pay matrix ₹ 78,800-2,09,200)	Number of posts in Senior Time Scale (level 11 in the pay matrix ₹ 67,700 - 2,08,700)	Number of posts in Junior Time Scale (level 10 in the pay matrix ₹ 56,100-1,77,500)
4.	<b>Ministry of Agriculture and Farmers Welfare</b>						
a.	Department of Agriculture and Farmers Welfare	1		2	2	1	1
b.	Directorate of Economics and Statistics		1	2	4	3	2
c.	Commission for Agricultural Costs and Prices			2	2	2	2
5.	<b>Ministry of Cooperation</b>			1	2	1	1
6.	<b>Ministry of Fisheries, Animal Husbandry and Dairying</b>						
a.	Department of Fisheries			1	1	1	
b.	Department of Animal Husbandry			1	2		1
7.	<b>Ministry of Rural Development</b>						
a.	Department of Rural Development		1	2	4	4	4
b.	Department of Land Resources			1	1	1	
8.	<b>Ministry of Consumer Affairs, Food and Public Distribution</b>						
a.	Department of Consumer Affairs		1	1	3	3	3
b.	Department of Food and Public Distribution			1	1	1	1
9.	<b>Ministry of Road Transport and Highways</b>			1	2	2	2
10.	<b>Ministry of Ports, Shipping and Waterways</b>		1		1	1	1
11.	<b>Ministry of Housing and Urban Affairs</b>						
a.	Ministry Proper			2	4	2	2
b.	National Building Organisation				1		
12.	<b>Ministry of Labour and Employment</b>						
a.	Ministry proper	1		1	2	4	4
b.	Labour Bureau		1	3	3	2	3

S. No.	Ministry or Department	Number of posts in Apex Scale (level 17 in the pay matrix ₹ 2,25,000)	Number of posts in Higher Administrative Grade (level 15 in the pay matrix ₹ 1,82,200-2,24,100))	Number of posts in Senior Administrative Grade (level 14 in the pay matrix ₹1,44,200-2,18,200)	Number of posts in Non-Functional Selection Grade/ Junior Administrative Grade (level 13 in the pay matrix ₹1,18,500-2,14,100) or (level 12 in the pay matrix ₹78,800-2,09,200)	Number of posts in Senior Time Scale (level 11 in the pay matrix ₹ 67,700 - 2,08,700)	Number of posts in Junior Time Scale (level 10 in the pay matrix ₹ 56,100-1,77,500)
13.	<b>Ministry of Commerce and Industry</b>						
a.	Department. for Promotion of Industry and Internal Trade			2	4	3	2
b.	Office of Economic Adviser, Department for Promotion of Industry and Internal Trade	1		2	3	1	2
d.	Department of Commerce		1	3	6	5	6
e.	Directorate General of Trade Remedies ( <i>erstwhile Directorate General of Anti-Dumping and Allied Duties</i> )			1	1	1	1
f.	Directorate General of Commercial Intelligence and Statistics				3	1	1
14.	<b>Ministry of Micro, Small and Medium Enterprises</b>						
a.	Ministry Proper			1	2	1	1
b.	Office of Development Commissioner, Ministry of Micro, Small & and Medium Enterprises			3	3	2	3
15.	<b>Ministry of Jal Shakti</b>						
a.	Department of Water Resources, River Development and Ganga Rejuvenation			1	1		1
b.	Central Water Commission						1
c.	Department of Drinking Water and Sanitation		1	1	1		2
16.	<b>NITI Aayog</b>						
a.	NITI Aayog (Main)		1	3	1	5	3
b.	Development Monitoring and Evaluation Organisation			3	5	8	4
17.	<b>Ministry of Communications</b>						

S. No.	Ministry or Department	Number of posts in Apex Scale (level 17 in the pay matrix ₹ 2,25,000)	Number of posts in Higher Administrative Grade (level 15 in the pay matrix ₹ 1,82,200-2,24,100)	Number of posts in Senior Administrative Grade (level 14 in the pay matrix ₹1,44,200-2,18,200)	Number of posts in Non-Functional Selection Grade/ Junior Administrative Grade (level 13 in the pay matrix ₹1,18,500-2,14,100) or (level 12 in the pay matrix ₹78,800-2,09,200)	Number of posts in Senior Time Scale (level 11 in the pay matrix ₹ 67,700 - 2,08,700)	Number of posts in Junior Time Scale (level 10 in the pay matrix ₹ 56,100-1,77,500)
	Department of Telecommunications			1	1	2	2
18.	Ministry of Electronics and Information Technology			1	2		1
19.	<b>Ministry of Power</b>						
a.	Ministry proper			1	2	1	1
b.	Central Electricity Authority				1		
20.	<b>Ministry of Petroleum and Natural Gas</b>			1	1	1	1
21.	<b>Ministry of Statistics and Programme Implementation</b>			1	1	1	1
22.	<b>Ministry of Textiles</b>						
a.	Ministry proper			1	1	1	2
b.	Office of Jute Commissioner, Kolkata					1	
d.	Office of Development Commissioner (Handicrafts), Mumbai					1	1
23.	<b>Ministry of Railways</b>			1	1	1	
24.	<b>Ministry of Education</b>						
a.	Department of Higher Education			1	2	1	1
b.	Department of School Education and Literacy			1	2	2	2
25.	<b>Ministry of Women and Child Development</b>			1	2	1	1
26.	<b>Ministry of Health and Family Welfare</b>		1	2	2	2	2
27.	<b>Ministry of Steel</b>			1	1		1
28.	<b>Ministry of Chemicals and Fertilizers</b>						
a.	Department of Chemicals and Petrochemicals			1	1	1	
b.	Department of Fertilizers		1		2	1	1
c.	Department of Pharmaceuticals		1	1	1	1	

S. No.	Ministry or Department	Number of posts in Apex Scale (level 17 in the pay matrix ₹ 2,25,000)	Number of posts in Higher Administrative Grade (level 15 in the pay matrix ₹ 1,82,200-2,24,100))	Number of posts in Senior Administrative Grade (level 14 in the pay matrix ₹1,44,200-2,18,200)	Number of posts in Non-Functional Selection Grade/ Junior Administrative Grade (level 13 in the pay matrix ₹1,18,500-2,14,100) or (level 12 in the pay matrix ₹78,800-2,09,200)	Number of posts in Senior Time Scale (level 11 in the pay matrix ₹ 67,700 - 2,08,700)	Number of posts in Junior Time Scale (level 10 in the pay matrix ₹ 56,100-1,77,500)
d.	National Pharmaceutical Pricing Authority				1	1	
29.	Ministry of Environment, Forests and Climate Change		1	2	2	3	2
30.	Ministry of DONER						
a.	Ministry proper		1		1		1
b.	NEC Sectt			1	2		
31.	Ministry of Information and Broadcasting			1	1	1	
32.	M/o Social Justice and Empowerment			1	1	1	
33.	M/o Tribal Affairs			1	1	1	
34.	M/o Coal			1	1		1
35.	Department of Public Enterprises			1	1		
36.	Ministry of Heavy Industries			1	2		
37.	Ministry of Tourism		1	1	1		1
38.	Ministry of Civil Aviation		1	1	1	2	1
39.	Ministry of Mines			1	1	1	1
40.	Ministry of Panchayati Raj				1	1	
41.	Ministry of External Affairs				1	1	2
42.	Ministry of New and Renewable Energy			1	1		1
43.	Ministry of Minority Affairs				1		
44.	Ministry of Food Processing Industries			1	1		1
45.	Ministry of Skill Development and Entrepreneurship		1	1	2		1
46.	Economic Advisory Council to the Prime Minister				1		
	<b>Grand Total</b>	<b>3</b>	<b>20</b>	<b>82</b>	<b>146</b>	<b>122</b>	<b>115</b>

*Note*—The number of duty posts in Non-Functional Selection Grade in the level 13 in the pay matrix ₹ 1,18,500-2,14,100 shall be restricted to thirty percent of the Senior Duty Posts in the Cadre, that is, posts in pay bands with level 11 in the pay matrix ₹ 67,700 -2,08,700 and above.

**SCHEDULE- III***[See rule 6(1)(a)]***DIRECT RECRUITMENT THROUGH UNION PUBLIC SERVICE COMMISSION****PART I****General**

1. Direct Recruitment to the post of Junior Time Scale shall be filled on the basis of results of the Examination conducted by the Commission.
2. Success in the examination confers no right for appointment unless Government is satisfied, after conducting enquiry, as may be considered necessary, that the candidate is suitable in all respects for appointment to the Service.

**PART II****Recruitment through Competitive Examination**

1. A candidate must have attained the age of twenty-one years and must not have attained the age of thirty-two years on the day as notified by the Commission during the year in which the examination is held.
2. A candidate must have obtained a Post-graduate Degree in Economics or Applied Economics or Business Economics or Econometrics from a recognised University or institute.

**SCHEDULE –IV***[See rule 6]***METHOD OF RECRUITMENT, FIELD OF PROMOTION AND MINIMUM QUALIFYING SERVICE IN THE NEXT LOWER GRADE FOR APPOINTMENT OF OFFICERS ON PROMOTION TO DUTY POSTS INCLUDED IN VARIOUS GRADES OF THE INDIAN ECONOMIC SERVICE**

<b>Sl. No.</b>	<b>Grade</b>	<b>Method of recruitment</b>	<b>Whether selection or non-selection post</b>	<b>Field of Selection and minimum qualifying service for promotion</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
1.	Apex Scale (level 17 in the pay matrix ₹2,25,000)	By promotion	Selection	Officer in Higher Administrative Grade with a minimum of two years of regular service in the Grade
2.	Higher Administrative Grade (level 15 in the pay matrix ₹1,82,200-2,24,100)	By promotion	Selection	Officer in the Senior Administrative Grade with three years of regular service in the grade or officer with twenty-five years of regular service in Group 'A' posts in the Service, out of which at least one year of regular service should be in the Senior Administrative Grade.
3.	Senior Administrative Grade (level 14 in the pay matrix ₹1,44,200-2,18,200)	By promotion	Selection	Officer in the Junior Administrative Grade with eight years of regular service in the grade including Non-Functional Selection Grade or officer with seventeen years of regular service in Group 'A' posts in the service, out of which at least four years of regular service should be in the Junior Administrative Grade (including service rendered in the Non-Functional Selection Grade of the Junior Administrative Grade).
4.	Junior Administrative Grade (level 12 in the pay matrix ₹ 78,800-2,09,200)	By promotion	Selection	Officer in the Senior Time Scale with five years regular service in the grade.
5.	Senior Time Scale (level 11 in the pay matrix ₹ 67,700-2,08,700)	By promotion	Selection	Officer in the Junior Time Scale with four years regular service in the grade.

Sl. No.	Grade	Method of recruitment	Whether selection or non-selection post	Field of Selection and minimum qualifying service for promotion
(1)	(2)	(3)	(4)	(5)
6.	Junior Time Scale (level 10 pay matrix ₹ 56,100-1,77,500)	(i) Sixty of vacancies in the grade by direct recruitment through Examination conducted by the Commission  (ii) Forty percent of vacancies in the grade by promotion	Not Applicable  Selection	Direct recruitment to be made in the manner specified in Schedule III.  By promotion of officer meeting the following conditions - (i) Educational qualification as specified in Schedule III, Point 3(i) for Direct Recruitment through Union Public Service Commission  Having rendered at least seven years of regular service as Economic Officer or Investigator Grade-I or Assistant Director Grade-II (of level 7 in the pay matrix ₹ 44,900-1,02,800) recognised for this purpose by the Cadre Controlling Authority, who shall prepare a list of such posts located in the participating Ministries or Departments of the Government, in consultation with the Commission.  (ii) Filling up of vacancies against the promotion quota should be done in consultation with the Commission.

Note 1: The inter se-seniority of the incumbents in feeder grade for promotion to Junior Time Scale level will be fixed as per provisions of para 2.2 of the Department of Personnel and Training Office Memorandum dated 16<sup>th</sup> September 2022 on “Seniority”, as amended from time to time.

Note 2: Where juniors who have completed their qualifying service or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of requisite qualifying or eligibility service by more than half of such qualifying or eligibility service or two years, whichever is less, and have successfully completed their probation period for promotion to next higher grade along with their juniors who have already completed such qualifying or eligibility service.

**SCHEDULE – IV A***[See rule 6(1)(e)]*

**Method of recruitment, field of selection and minimum qualifying service in the next lower grade for appointment of officers on recruitment/appointment to Duty Posts included in various Grades of the Indian Economic Service**

<b>S. No.</b>	<b>Grade and Designation</b>	<b>Method of recruitment or appointment</b>	<b>Whether Selection or non-selection post</b>	<b>Field of selection and minimum qualifying service for placement</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
<b>(1)</b>	<b>Non-Functional Selection Grade in Junior Administrative Grade</b>	By placement on seniority basis subject to suitability	Non-Selection	Officers of the Junior Administrative Grade who have entered the fourteenth year of service as on the 1st January of the year calculated from the year following the year of examination on the basis of which the member was recruited; or officers of the Junior Administrative Grade who have entered the service through promotion at the junior Time Scale and have completed thirteen years of regular service calculated from the year in which the officer was promoted to Group-A on the date of consideration of Non functional selection grade.

## SCHEDULE- V

*[See rule 6(1)(d,e) and rule 8]*

**COMPOSITION OF DEPARTMENTAL PROMOTION COMMITTEE AND DEPARTMENTAL CONFIRMATION COMMITTEE FOR CONSIDERING CASES OF PROMOTION AND CONFIRMATION RESPECTIVELY AND DEPARTMENTAL SCREENING COMMITTEE FOR CONSIDERING CASES OF NON-FUNCTIONAL SELECTION GRADE OF GROUP 'A' OFFICERS OF INDIAN ECONOMIC SERVICE**

Sl. No.	Grade	Composition of Departmental Promotion Committee or Screening Committee for considering appointment to the grade	Composition of Departmental Confirmation Committee for Confirmation to the grade
(1)	(2)	(3)	(4)
1.	Apex Scale	1. Chairperson or Member, Commission-Chairperson 2. Secretary, Department of Economic Affairs - Member 3. Chief Economic Adviser or Secretary, Expenditure- Member	NA
2	Higher Administrative Grade	1. Chairperson or Member, Commission-Chairperson 2. Secretary, Economic Affairs- Member 3. Chief Economic Adviser or Additional Secretary, Department of Economic Affairs - Member	NA
3.	Senior Administrative Grade	1. Chairperson or Member, Commission-Chairperson 2. Secretary, Department of Economic Affairs - Member 3. Chief Economic Adviser or Additional Secretary, Department of Economic Affairs - Member	NA
4.	Non-Functional Selection Grade	1. Secretary, Department of Economic Affairs - Chairperson 2. Chief Economic Adviser or Additional Secretary, Department of Economic Affairs - Member 3. Joint Secretary, Department of Revenue – Member 4. Senior Economic Adviser (Indian Economic Service) or Economic Adviser (Indian Economic Service) or Joint Secretary (Indian Economic Service)- Member	NA
5.	Junior Administrative Grade	1. Chairperson or Member, Commission-Chairperson 2. Secretary, Department of Economic Affairs - Member 3. Chief Economic Adviser or Additional Secretary, Department of Economic Affairs - Member	NA
6.	Senior Time Scale	1. Senior Economic Adviser (Indian Economic Service) or Economic Adviser (Indian Economic Service) or Joint Secretary (Indian Economic Service)- Chairperson	NA

Sl. No.	Grade	Composition of Departmental Promotion Committee or Screening Committee for considering appointment to the grade	Composition of Departmental Confirmation Committee for Confirmation to the grade
(1)	(2)	(3)	(4)
		2. Deputy Secretary or Director, Department of Revenue—Member 3. Director (Indian Economic Service) or Joint Director (Indian Economic Service)- Member	
7.	Junior Time Scale	1. Chairperson/Member, Commission-Chairperson 2. Senior Economic Adviser (Indian Economic Service) or Economic Adviser (Indian Economic Service) or Joint Secretary (Indian Economic Service)- Member 3. Director (Indian Economic Service) or Joint Director (Indian Economic Service)- Member	1. Senior Economic Adviser (Indian Economic Service) or Adviser (Indian Economic Service) or Joint Secretary (Indian Economic Service)- Member 2. Director (Indian Economic Service) or Joint Director (Indian Economic Service)- Member

**SCHEDULE- VI***[See rule 10]***COMPOSITION OF SCREENING COMMITTEE/ FOR CONSIDERING GRANT OF NON-FUNCTIONAL UPGRADATION TO GROUP 'A' OFFICERS OF INDIAN ECONOMIC SERVICE**

Sl. No.	Grade	Composition of Screening Committee for grant of Non-Functional Upgradation to the grade
1.	Higher Administrative Grade	1. Secretary, Department of Economic Affairs – Member 2. Chief Economic Adviser- Member 3. Principal Economic Adviser, Indian Economic Service – Member
2.	Senior Administrative Grade	-do-
3.	Non-Functional Selection Grade	-do -
4.	Junior Administrative Grade	-do -
5.	Senior Time Scale	-do-

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Dr. ANURADHA GURU, Economic Adviser (IES)